## WRITTEN ANSWERS TO STARRED QUESTIONS

## Para military officers taken on deputation in NIA

- \*141. SHRI DIGVIJAYA SINGH: Will the Minister of HOME AFFAIRS be pleased to refer to answer to Starred Question 227 given in the Rajya Sabha on the 23rd July, 2014 and state:
- (a) how many officers from Para-military forces, above the rank of Deputy Superintendent of Police, from a non-investigative background have been taken on deputation in the National Investigation Agency (NIA); and
- (b) the reason/logic behind taking officers from non-investigating experience to man investigative agencies like NIA?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) NIA is one of the premier investigation agencies of the country for investigating and prosecution of offences affecting sovereignty, security and integrity of India. It is the nodal agency for dealing in partnership with other sister agencies with matters and information pertaining to terror funding and circulation of FICN including registration of cases, arrest of terrorists and seizure of properties acquired out of terror funds.

In accordance with the provisions contained in the Recruitment Rules, NIA have taken a total of 62 officers in the ranks of Deputy Superintendent of Police, Additional Superintendent of Police and Superintendent of Police from IPS and various other sources such as Central Armed Police Forces, State Police Forces, CBI and other organizations.

25 officers have been taken from CAPFs. These officers have been taken based on their experience in investigation and intelligence gathering. After induction in NIA, officers are given further training on all relevant aspects of Law, Investigation, Forensics etc.

## Damage to Odisha due to Hudhud cyclone

- \*142. SHRI RANJIB BISWAL: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government has assessed the damage, in terms of loss of life, property and crops, caused to the State of Odisha due to Hudhud cyclone, if so, the details thereof;
- (b) whether the State Government of Odisha has requested the Central Government for adequate Central assistance, if so, the details thereof; and
- (c) the quantum of Central assistance given by Government to the State in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) As per the information received from the State Government of Odisha, 3 human lives and 868 cattle heads have been lost, 2.48 lakh ha. cropped area affected and 44,413 houses/ huts have been reported damaged due to cyclone 'Hudhud' during 2014.

The concerned State Government is required to undertake necessary relief measures in the cyclone 'Hudhud' affected areas out of the funds readily available in the corpus of the State Disaster Response Fund (SDRF) as per norms. In case of a calamity of 'severe nature' additional assistance is extended from the National Disaster Response Fund (NDRF) after following the laid down procedure. Financial assistance is towards relief and not for compensation of loss as suffered.

In order to support the affected people of the State Government of Odisha, the Government of India had released assistance of ₹178.495 crore for SDRF to State for immediate relief operations.

In the instant case, the Government of Odisha had submitted a memorandum projecting the demand of ₹777.12 crore for cyclone 'Hudhud'. Upon receipt of the memorandum from the State Government of Odisha, an Inter-Ministerial Central Team (IMCT) visited the affected areas of the State from 18th to 20th November, 2014 for an on-the-spot assessment of damages caused by the cyclone 'Hudhud'. The matter is under process.

## Targets for 'Make in India' campaign

- \*143. SHRI K.N. BALAGOPAL : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
  - (a) whether Government has started 'Make in India' campaign;
  - (b) if so, the aims and targets thereof; and
- (c) whether any priority or special schemes are being formulated for promoting India made products over imported ones, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Yes Sir, the aim of the 'Make in India' programme is to project India as an investment destination and develop, promote and market India as a leading manufacturing destination and as a hub for design and information. The programme aims to radically improve the Ease of Doing Business, open the FDI regime, improve the quality of infrastructure and make India a globally competitive manufacturing destination.

(c) No, Sir.